

SHRI SHAMINDER SINGH: But I want to submit through you ...

*(Interruptions)**

MR. SPEAKER: Not allowed. Irrelevant. Nothing doing.

SHRI SRIBALLAV PANIGRAHI (Deogarh): A number of trains have been withdrawn. Timings have been changed. And this is causing great inconvenience to the passengers...

SHRI BRAJAMOHAN MOHANTY (Puri): Because of this, an agitation is going on there.

MR. SPEAKER: It is a State subject; I am not concerned at all.

SHRI BRAJAMOHAN MOHANTY: No, it is Railways.

SHRI SRIBALLAV PANIGRAHI: It comes under Government of India. A number of trains have been cancelled.

MR. SPEAKER: You give to me in writing.

SHRI SRIBALLAV PANIGRAHI: I have already given.

MR. SPEAKER: All right, I will see.

12.03 hrs.

[English]

PAPERS LAID ON THE TABLE

The Mineral Conservation and Development Rules, 1988 and Review on the Working of and Annual Report of Bharat aluminium Report of Bharat Aluminium company Ltd. 1987-88 etc.

THE MINISTER OF STEEL AND MINES

(SHRI M. L. FOTEDAR): I beg to lay on the Table;-

(1) A copy of the Mineral Conservation and Development Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 1023(E) in Gazette of India dated the 24th October, 1988, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in library. See No. LT 6817/88]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government on the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1987-88.

(ii) Annual Report of the Bharat Aluminium Company Limited, New Delhi for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT 6818/88]

(b) (i) Review by the Government on the working of the Visakhapatnam Steel Project (Rashtriya Ispat Nigam Limited), for the year 1987-88.

(ii) Annual Report of the Visakhapatnam Steel Project (Rashtriya Ispat Nigam Limited), for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT 6819/88]

- (c) (i) Review by the Government on the working of the Vijayanagar Steel Limited for the year 1987-88.
- (ii) Annual Report of the Vijayanagar Steel Limited, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT 6820/88]
- (d) (i) Review by the Government on the working of the Neelachal Ispat Nigam Limited, Bhubaneswar, for the year 1987-88.
- (ii) Annual Report of the Neelachal Ispat Nigam Limited, Bhubaneswar, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT 6821/88]
- (e) (i) Review by the Government on the working of the Hindustan Zinc Limited, Udaipur for the year 1987-88.
- (ii) Annual Report of the Hindustan Zinc Limited, Udaipur, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT 6822/88]
- (f) (i) Review by the Government on the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1987-88.
- (ii) Annual Report of the Mineral Exploration Corporation Limited, Nagpur for the year 1987-88 along with Audited Accounts and the comments of

the Comptroller and Auditor General thereon. [Placed in library. See No. LT 6823/88]

Review on the Working of and Annual Report of the Bihar Fruit and Vegetable Development Corporation Ltd. for 1986-87 etc.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government on the working of the Bihar Fruit and Vegetable Development Corporation Limited, Patna, for the year 1986-87.
- (ii) Annual Report of the Bihar Fruit and Vegetable Development Corporation Limited, Patna for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT 6824/88]
- (b) (i) Review by the Government on the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1987-88.
- (ii) Annual Report of the North Eastern Regional Agricultural Marketing

- Corporation Limited, Guwahati, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT 6825/88]
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) of item (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Paddy Processing Research Centre (Tamil Nadu) Society Thanjavur for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Paddy Processing Research Centre (Tamil Nadu) Society Thanjavur, for the year 1987-88. [Placed in library. See No. LT 6826/88]
- tion 458 of the Merchant Shipping Act, 1958:--
- (i) G.S.R. 921(E) published in Gazette of India dated the 12th September, 1988 containing Corrigenda to Notification No. G.S.R. 473(E) dated the 11th May, 1987.
- (ii) The Merchant Shipping (Indian Fishing Boats Inspection) Rules, 1988 published in Notification No. G.S.R. 922(E) in Gazette of India dated the 12th September 1988.
- (iii) G.S.R. 923(E) published in Gazette of India dated the 12th September, 1988 containing Corrigenda to Notification No. G.S.R. 70(E) dated the 24th January, 1985. [Placed in library. See No. LT 6827/88]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (91) of section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government on the working of the Shipping Corporation of India, Bombay, for the year 1986-87.
- (ii) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT 6828/88]
- (b) (i) Review by the Government on the working of the Mogul Line Limited, Bombay, for the year 1985-86.
- (ii) Annual Report of the Mogul Line Limited, Bombay, for the year 1985-86 along with Audited Ac-

Notifications under the Merchant Shipping Act, 1958; Review on the Working and Annual Report of the Shipping corporation of India, Bombay for 1986-87 etc.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): I beg to lay on the Table:--

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of sec-

- counts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT 6829/88]
- (c) (i) Review by the Government on the working of the Cochin Shipyard Limited for the year 1987-88.
- (ii) Annual Report of the Cochin Shipyard Limited, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) and (b) of item No. (2) above. [Placed in library. See No. LT 6830/88]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Bombay, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Seamen's Provident Fund Organisation, Bombay, for the year 1987-88. [Placed in library. See No. LT 6831/88]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Madras Dock Labour Board, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Dock Labour Board for the year 1987-88 [Placed in library. See No. LT 6832/88]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Visakhapatnam Dock Labour Board for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visakhapatnam Dock Labour Board, for the year 1987-88. [Placed in library. See No. LT 6833/88]

Annual Report and Review on the working of the Council for Advancement of People's Action and Rural Technology, New Delhi for 1987-88

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 1987-88. [Placed in library. See No. LT 6834/88]

**The Rampur Raza Library Board
(Delegation of financial Powers)
Regulations, 1988 Annual Report and
Review on the working of the Central
Institute of Higher Tibetan Studies (Post
Graduate Teaching and Research)
Saranath, for 1986-87**

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): I beg to lay on the Table:-

- (1) A copy of the Rampur Raza Library Board (Delegation of Financial Powers) Regulations, 1988 (Hindi and English versions) published in Notification No. F. 8-4/RRL/84 in Gazette of India dated the 6th August, 1988, under sub-section (4) of section 28 of the Rampur Raza Library Act, 1975. [Placed in library. See No. LT 6835/88]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Higher Tibetan Studies (Post Graduate Teaching and Research) Saranath, for the year 1987-88 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Institute of Higher Tibetan Studies (Post Graduate Teaching and Research) Saranath, for the year 1987-88. [Placed in library. See No. LT 6836/88]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Technology, Jamshedpur, for the year 1987-88.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Institute of Tech-

nology, Jamshedpur, for the year 1987-88. [Placed in library. See No. LT 6837/88]

- (4) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1987-88 together with Audit Report thereon. [Placed in library. See No. LT 6838/88]

- (5) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Warangal, for the year 1987-88 together with Audit Report thereon. [Placed in library. See No. LT 6839/88]

- (6) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Rourkela, for the year 1987-88 together with Audit Report thereon. [Placed in Library. See No. LT 6840/88]

- (7) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad College of Technology (Regional Engineering College) Bhopal, for the year 1987-88 together with Audit Report thereon. [Placed in Library. See No. LT 7841/88]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1987-88 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on working of the National Institute for Training in Industrial Engineering, Bombay, for the year 1987-88. [Placed in Library. See No. LT 7842/88]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of

the Indian Institute of Management, Ahmedabad, for the year 1987-88 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Ahmedabad, for the year 1987-88. [Placed in Library See. No. LT 7843/88]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Lucknow for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Lucknow, for the year 1987-88. [Placed in Library. See No. LT 7844/88]

National Youth Policy

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): Sir, I beg to lay on the Table a copy of the National Youth Policy (Hindi and English versions). [Placed in Library. See No. LT 6845/88]

The Tamil Nadu Agricultural Services Co-operative Societies (Appointment of Special Officers) second Amendment Act 1988 etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under

sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers Act, 1988:-

- (i) The Tamil Nadu Agricultural Service Cooperative Societies (Appointment of Special Officers) Second Amendment Act, 1988 (President Act No. 4 of 1988) published in Gazette of India dated the 27th September, 1988.
- (ii) The Tamil Nadu Cooperative Societies (Appointment of Special Officers) Second Amendment Act, 1988 (President Act, No. 7 of 1988) published in Gazette of India dated the 8th October, 1988. [Placed in Library. See No. LT 6846/88]
- (2) A copy of Notification No. SRO A-131/88 (Hindi and English versions) published in Tamil Nadu Gazette dated the 6th July, 1988 making amendments to the Tamil Nadu Cooperative Societies Rules, 1988, under sub-section (5) of section 180 of the Tamil Nadu Cooperative Societies Act, 1983, read with clause (c) (iv) of the Proclamation dated the 30th January, 1988 issued by the President in relation to the State of Tamil Nadu. [Placed in Library. See No. LT 6847/88]
- (3) A copy of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 read with clause (c) (iv) of the proclamation dated the 11th May, 1987 issued by the president in relation to the State of Punjab:-
- (a) A statement regarding Review by the Government on the working of the Punjab Poultry Development Corporation Limited, Chandigarh, for the years 1980-81, 1981-82, 1982-83, 1983-84, 1984-85, 1985-86 and 1986-87.

- (b) (i) Annual Report of the Punjab Poultry Development Corporation Limited, Chandigarh, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (ii) Annual Report of the Punjab Poultry Development Corporation Limited, Chandigarh, for the year 1981-82 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (iii) Annual Report of the Punjab Poultry Development Corporation Limited, Chandigarh, for the year 1982-83 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (iv) Annual Report of the Punjab Poultry Development Corporation Limited, Chandigarh, for the year 1983-84 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (v) Annual Report of the Punjab Poultry Development Corporation Limited, Chandigarh, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (vi) Annual Report of the Punjab Poultry Development Corporation Limited, Chandigarh, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (vii) Annual Report of the Punjab Poultry Development Corporation Limited, Chandigarh, for the year 1986-87 along with Audited Accounts and com-ments of the Comptroller and Auditor General thereon.
- (4) Seven statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-6848/88]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Coconut Development Board, Cochin, for the year 1987-88 along with Audited Accounts, under sub-section (4) of section 15 and sub-section (4) of section 17 of the Coconut Development Board Act, 1979.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coconut Development Board, Cochin, for the year 1987-88. [Placed in Library. See No. LT 6849/88]
- (6) A copy of the Tamil Nadu Cooperative Societies Rules, 1988 (Hindi and English versions) published in Notification No. S.R.O. A-73/88 in Tamil Nadu Gazette dated the 13th April, 1988 under sub-section (5) of section 180 of the Tamil Nadu Cooperative Societies Act, 1983 read with Clause (c) (iv) of the Proclamation dated the 30th January, 1988 issued by the President in relation to the State of Tamil Nadu. [Placed in Library. See No. LT 6850/88]

**The Size and Nature of Tyres
(Amendment) Rules, 1988**

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): Sir, on behalf of Shri P. Namgyal, I beg to lay on the Table a copy of the Size and Nature of Tyres (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 1019 (E) in Gazette of India dated the 17th Octo-

ber, 1983, under sub-section (4) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT 6857/88]

12.05 hrs.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED
TRIBES

[English]

**Reports of Study Tour of Study Groups I
and II**

SHRI ARVIND NETAM (Kanker): Sir, I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

- (i) Report of the Study Tour of Study Group I of the Committee on its visit to Calcutta, Agartala, Guwahati, Shillong and Calcutta during October, 1988.
- (ii) Report of the Study Tour of Study Group II of the Committee on its visit to Bombay, Goa, Bombay, Aurangabad and Udaipur during October, 1988.

CALLING ATTENTION TO MATTER OF UR-
GENT PUBLIC IMPORTANCE

[English]

**Reported pollution of river Brahmaputra
due to a peculiar disease afflicting fish
and vegetable plants in Assam**

SHRI M. R. SAIKIA (Nowgong): Sir, I call the attention of the Minister of Agriculture to the following matter of urgent public im-

portance and request that he may make a statement thereon:

"Reported pollution of river Brahmaputra due to a peculiar disease afflicting fish and vegetable plants in Assam and the steps taken by the Government in that regard."

12.07 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): Sir, Outbreak of Ulcerative Diseases Syndrome in fishes, was first observed in certain parts of Assam and Tripura States in the month of April/May, 1989 and subsequently in Meghalaya. This disease is understood to have spread in these States from Bangladesh.

On receipt of reports on the outbreak of this fish disease in Cachar and Karimganj districts of Assam, and parts of Tripura and consequent on the investigations carried out by the specialists of the Central Institute of Freshwater Aquaculture, Bhubaneswar and the Central Inland Capture Fisheries Research Institute, Darrackpore, the State Governments were requested to take remedial measures for containing the spread of this disease, which are as follows:

- (i) Fishes in the waters near the ponds are to be closely observed by the farmers;
- (ii) The water inlet of the pond should be closed, if possible, when neighbouring waters show signs of disease;
- (iii) Water from agricultural areas coming into the ponds should be prevented, especially during rainy season;
- (iv) Lime at 60-100 kg. per 0.16 ha. be applied 3-4 times after every 3 weeks over the water surface;
- (v) Salt at 200-300 kg per 0.16 ha.